

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI.**

ORDER

In super-session of earlier orders, the following Committees of all the three Districts i.e. East, North-East & Shahdara District at Karkardooma Courts, Delhi are hereby reconstituted with immediate effect.

Sl. No.	Name of the Committee/Branches	Name of Judicial Officer
1.	Building Maintenance Committee	1. The Principal District & Sessions Judge (East)/Chairperson 2. The Principal District & Sessions Judge (Shahdara)/Member 3. The Principal District & Sessions Judge (North-East)/ Member 4. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/Member 5. The Administrative Civil Judge, East/Member Secretary 6. The Administrative Civil Judge, Shahdara/Member 7. The Administrative Civil Judge, North-East/Member
2.	Security Committee	1. The Principal District & Sessions Judge (East)/Chairperson 2. The Principal District & Sessions Judge (Shahdara)/Member 3. The Principal District & Sessions Judge (North-East)/ Member 4. Sh. Arun Sukhija, ASJ-03, East/Member 5. The Administrative Civil Judge, East/Member Secretary 6. The Administrative Civil Judge, Shahdara/Member 7. The Administrative Civil Judge, North-East/Member 8. The DCP, Shahdara/Member 9. The DCP, Security/Member 10. The Incharge, Police Post, KKD Courts, Delhi/Member
3.	Chamber Allotment Committee	1. The Principal District & Sessions Judge (East)/Chairperson 2. The Principal District & Sessions Judge (Shahdara)/Member 3. The Principal District & Sessions Judge (North-East)/ Member 4. The Administrative Civil Judge, East/Member Secretary 5. The Administrative Civil Judge, Shahdara/Member 6. The Administrative Civil Judge, North-East/Member 7. The President, Shahdara Bar Association/Member 8. The Hony. Secretary, Shahdara Bar Association/Member
4.	Grievance Redressal Committee for Advocates	1. The Principal District & Sessions Judge (East)/Chairperson 2. The Principal District & Sessions Judge (Shahdara)/Member 3. The Principal District & Sessions Judge (North-East)/ Member 4. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/Member 5. The President, Shahdara Bar Association, Karkardooma Courts, Delhi/ Member 6. The Hony Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi/Member
5.	Residential Complex Maintenance Committee	1. Sh. Naresh Kumar Malhotra, District Judge (Commercial Court-06)/ Chairperson, West District, Tis Hazari Courts 2. Ms. Surabhi Sharma Vats, ASJ-04, Shahdara/Member 3. Sh. Mayank Mittal, Administrative Civil Judge, East/Member 4. Sh. Prayank Nayak, Principal Magistrate, Juvenile Justice Board/ Member
6.	Estimate Examine & Scrutiny Committee	1. Sh. Chandra Shekhar, District Judge (Commercial-02), East/Chairperson 2. The Administrative Civil Judge, East/Member Secretary 3. The Administrative Civil Judge, Shahdara/Member 4. The Administrative Civil Judge, North-East/Member
7.	Maintenance & Cleanliness Committee	1. Sh. Amitabh Rawat, ASJ-03, Shahdara/Chairperson 2. Sh. Manu Vedwan, ADJ-02, North-East/Member 3. The Administrative Civil Judge, East/Member Secretary 4. The Administrative Civil Judge, Shahdara/Member 5. The Administrative Civil Judge, North-East/Member

Jary

8.	Library Committee	1. Sh. Gautam Manan, ASJ-05-cum-ASJ (Electricity), East/Chairperson 2. Sh. Nipun Awasthi, ASJ-06/POCSO/Shahdara/Member 3. Sh. Kapil Kumar, ADJ-01/North-East/Member 4. The Administrative Civil Judge, East/Member Secretary
9.	Disaster Management Committee	1. Sh. Tarun Sahrawat, PO:MACT, Shahdara/Chairperson 2. Ms. Niti Phutel, ASJ (SC) (POCSO), Shahdara/Member 3. The Administrative Civil Judge, East/Member Secretary 4. The Administrative Civil Judge, Shahdara/Member 5. The Administrative Civil Judge, North-East/Member
10.	Environment & Horticulture Committee	1. Ms. Kiran Bansal, District Judge (Commercial Court-02), Shahdara/Chairperson 2. The Administrative Civil Judge, East/Member Secretary 3. The Administrative Civil Judge, Shahdara/Member 4. The Administrative Civil Judge, North-East/Member
11.	Lock -Up Committee	1. Sh. Arun Sukhija, ASJ-03, East/Chairperson 2. The Chief Metropolitan Magistrate, East/Member 3. The Chief Metropolitan Magistrate, Shahdara/Member 4. The Chief Metropolitan Magistrate, North-East/Member 5. The Administrative Civil Judge, East/Member Secretary
12.	Condemnation Board	1. Sh. Satvir Singh Lamba, ASJ (SC) (POCSO) East/Chairperson 2. The Administrative Civil Judge, East/Member Secretary 3. The Administrative Civil Judge, Shahdara/Member 4. The Administrative Civil Judge, North-East/Member
13.	De-Stress Room Maintenance Committee	1. Sh. Pulastaya Pramachala, ASJ-03, North-East District/Chairperson 2. Sh. Devender Kumar, Judge Family Court-01, Shahdara/Member 3. Sh. Vineet Kumar, ASJ-02, E-Court, Shahdara District/Member 4. Sh. Mayank Mittal, ACJ-CCJ_ARC, East/Member
14.	Committee dealing with kiosk/space & extension/renewal of license/canteen/dispensary	1. Sh. Gajender Singh Nagar, ASJ (SC-RC)02, East/Chairperson 2. The Administrative Civil Judge, East/Member 3. The Administrative Civil Judge, Shahdara/Member 4. The Administrative Civil Judge, North-East/Member
15.	Creche Committee	1. Ms. Niti Phutela, ASJ-02, (SC-POCSO) Shahdara/Chairperson 2. Ms. Pooja Jain, ADJ-03, East/Member 3. Ms. Sonika, Metropolitan Magistrate-04, East/Member 4. The Administrative Civil Judge, East/Member Secretary
16.	Committee dealing with the matter pertaining to E-tendering for outsourcing of Private Security Guards and Sanitation/Housekeeping work	1. Sh. Arun Sukhija, ASJ-03, East/Chairperson 2. Sh. Akash Jain, ASJ-04, East/Member 3. Ms. Colette Rashmi Kujur, ASJ-06, POCSO, East/Member 4. The Administrative Civil Judge, East/Member Secretary 5. The Administrative Civil Judge, Shahdara/Member 6. The Administrative Civil Judge, North-East/Member
17.	Study circle	1. Sh. Shankar Narayanan, ASJ-01 (POCSO) North-East/Chairperson 2. The Administrative Civil Judge, East/Member Secretary 3. The Administrative Civil Judge, Shahdara/Member 4. The Administrative Civil Judge, North-East/Member

- Note:-
1. The ACJ-cum-CCJ-cum-ARC, shall be the Member Secretary of the Committee in which he is one of the member and all the communication shall be made in his name and under his signature and under the directions of Chairman of the Committee.
 2. The Member Secretary shall further address all the communication to the Principal District & Sessions Judge, East for further actio/communication.



3. After the decision of the Committee have been approved, consequential action, including issuance of all necessary communication(s) and follow-up, shall be undertaken by the Officer-In-Charge through the concerned branch.

(Shan Jain) 05/09/23
Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.

No. 8445-53 /Pr. D&SJ (East)/KKD/Delhi

Dated 05/09/2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
5. Concerned Judicial Officer, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.)/Incharges, all the Branches, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. P.S to the undersigned.

(Shan Jain) 05/09/23
Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.